

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **11.12.2020** at **2.30 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : MA/1166/2019 IN  
**PETITION NUMBER** : CP/1035/2019  
**NAME OF THE APPLICANT** : MM Mehraj Thahira Fathima  
**NAME OF THE RESPONDENT** : Growing Crops Farms Pvt Ltd & 5 Ors  
**UNDER SECTION** : Rule 11 Of NCLT Rules 2016

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**ORDER**

Due to paucity of time, this matter is adjourned to  
**22.01.2021.**

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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